

Shri K. P. Tripathi: May I know if it is the policy of the Government to help the small manufacturers and, if so, what steps the Government propose to take in that direction?

Shri T. T. Krishnamachari: It is very difficult for me to commit myself to a statement of that nature. Wherever small units are in difficulties and they serve an economic need, well, they are helped.

Shri K. P. Tripathi: What is the production of these small units, and how does it compare with the production of the big units?

Shri T. T. Krishnamachari: The small units have been doing extremely well. In 1950 the largest unit was producing 3,88,871 cases of fifty gross boxes (sixties each). The small units produced 1,34,771 cases. In 1953 the large unit produced 4,17,000 cases, and the small units produced 2,75,000 cases. In the current year between January and June the large unit has been producing 1,66,000 cases, and the small units are producing 1,29,000 cases. So the hon. Member will find that the small ones are doing extremely well.

Shri K. P. Tripathi: May I know if it is a fact that the large scale industry is making very high profits in view of the monopoly existing; and, if so, whether Government propose to levy any cess for the purpose of developing the cottage industry sector?

Shri T. T. Krishnamachari: I am afraid there is an element of *non sequitur* in the first and second part. We have not made any investigation into the profits made. If actually the profits are high, Government will have to explore the possibilities of raising the excise duty so that the exchequer might be benefited thereby.

Dr. Rama Rao: May I know if it is a fact that the greater portion of the capital of the larger units is foreign?

Shri T. T. Krishnamachari: It is a fact; it is, I think, fairly well known to this House.

PADDY HUSKING INDUSTRY

***1191. Shri Dabhi:** Will the Minister of Commerce and Industry be pleased to refer to the reply to starred question No. 1531 asked on the 2nd April, 1954 and state:

(a) whether Government have accepted the recommendations of the All-India Khadi and Village Industries Board regarding the paddy husking industry; and

(b) if not, the reasons therefor?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) No decision has been reached.

(b) Government have decided to appoint a Committee which will examine the working of the different types of rice milling now in vogue in the country, from all relevant aspects, such as technical, nutritional, consumer preference, economic and employment. Necessary action will be taken after this Committee have made recommendations to Government.

Shri Dabhi: May I know when the Committee is going to be appointed?

Shri T. T. Krishnamachari: Sir, it is a standard question, and I think there is a standard answer. We are trying to appoint the Committee as early as possible.

INDO-CHINA AGREEMENT ON TIBET

***1194. Shri Krishnacharya Joshi:** Will the Prime Minister be pleased to state:

(a) whether the Government of China have taken steps to implement the Indo-China Agreement on Tibet after its ratification by both the Governments; and

(b) if so, the main items of the agreement which have been implemented?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes; steps are being taken by both Governments to implement the